

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 21ST DAY OF NOVEMBER, 2002

Original Application No.871 of 2002

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI, V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Suresh Chandra Chaudhary,
Son of Late Laxman Singh Chaudhary
aged about 53 years, resident of
296-A, New Railway Colony, Tundla

... Applicant

(By Adv: Shri S.S.Sharma)

Versus

1. Union of India through the General Manager, Northern Railway, H.Qrs office Baroda House, New Delhi.
2. The General Manager, North Central Railway, H.Qrs Office, Allahabad.
3. The Divisional Railway Manager, Northern Railway, D.R.M.Office, Nawab Yusuf Road, Allahabad.

... Respondents

(By Adv: Shri S.N.Gaur)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI, V.C.

By this application u/s 19 of A.T.Act 1985 the applicant has prayed for a direction to the respondents to promote him as Office Superintendent Grade-II in pay scale of Rs 1600-2660 w.e.f. 1.3.1993 against the upgraded post in restructuring of the cadre with the benefit of payment of arrears also. The second prayer is to promote applicant as Office Superintendent Grade-1 in the pay scale of Rs 6500-10,500 w.e.f. 12.3.1996 with all consequential benefits. Before coming to this Tribunal applicant filed a representation

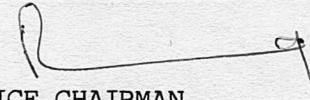
:: 2 ::

dated 10.3.01 (Annexure A-11) which is addressed to respondent no.3. As the applicant has already approached the respondents for the relief claimed in this OA, in our opinion ends of justice will be served if the respondents are directed to decide the representation of the applicant by a reasoned order expeditiously.

The OA is accordingly disposed of finally with the direction to respondent no.2 General Manager, North Central Railway, Head quarter office Allahabad to consider and decide the representation of the applicant by a reasoned order within three months from the date a copy of this order is filed. To avoid delay it shall be open to the applicant to file copy of the representation alongwith copy of this order. No order as to costs.



MEMBER(A)



VICE CHAIRMAN

Dated: 21st, Nov: 2002

Uv/